

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB)-319 (ND)/2017

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.01.2018.

NAME OF THE COMPANY: M/s Toyo Denso India Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 59(7) of IBC, 2016

| S.NO. | NAME | DESIGNATION | REPRESENTATION | SIGNATURE |
|--------------|-------------|--------------------|-----------------------|------------------|
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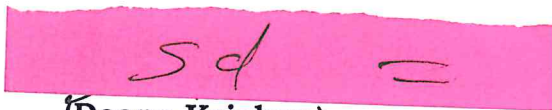
Present: Mr. Atul Kumar and Mr. Shivanand Singh, Advocates for the
Petitioner

ORDER

Show Cause Notice be issued to the ROC as to why no reply has been
filed in this case.

Notice be also issued to the IBBI. Dasti.

Renotify this case on 12th February, 2018.



(Deepa Krishan)
Member (T)



(Ina Malhotra)
Member (J)